

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.6423/2023

DUSHYANT RAGHUVANSHI

Appellant

VERSUS

UP POWER CORPORATION LIMITED & ORS.

Respondents

List the matters in the year 2024. [ROP dt.27.09.2023]

I.A. No.66147/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

I.A. No.66149/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ ANNEXURES

WITH

C.A. No.6424/2023 (III-A)

C.A. No.6425/2023 (III-A)

C.A. No.6426/2023 (III-A)

I.A. No.113692/2018-CONDONATION OF DELAY IN FILING

I.A. No.113696/2018-CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS

Date : 13-08-2026 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU**

**For Appellant(s) : Mr. Mohd. Asad Khan, Adv.
Mr. Danish Zubair Khan, AOR
Mr. George Pothan Poothicote, Adv.**

**For Respondent(s) : Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Ms. Disha Jham, Adv.
Mr. Suraj Singh, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. An adjournment is sought on behalf of the appellants.**
- 2. Re-list the civil appeals on next Thursday, i.e., 20th August, 2026, as prayed.**

**(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT**

**(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)**